

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No.119/397-398/NCLT/AHM/2016 (New) C.P.No. 23/397-398/CLB/MB/2015 (Old)

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2020

Name of the Company:

Dhiren Pratapmal Bhandari
V/s
DB Shapriya Construction Ltd & Ors

Section:

Section 397-398 of the Companies Act.

ORDER

Learned Counsel Mr. Sudhir Mehta appeared for the Petitioner.

Learned PCS Mr. Kunjal Dalal appeared for the Respondent.

The parties are directed to complete their part of pleadings, if any.

The matter stands adjourned to 23.11.2020 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 14th day of September 2020.